

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 122 of 2021	Ajit Mittal Vs. Rekha Garg & Ors.	Neha Kapoor	Ajay Garg Mahesh Sharma-R1, 3, 5 & 7
2.	Comp. App. (AT) No. 140 of 2021	Sumeet Vaid & Ors. Vs. AR Digital Wealth Pvt. Ltd. & Ors.	Vishal Ganda	Harshvardhan Jha Shyam Kapadia-R1 Neeha Nagpal-R1,7,9 & 10 Devashish Tiwari-R2 to R5 Hitesh Sachar-R15

For Admission (After Notice)

3.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2
4.	Comp. App. (AT) No. 53 of 2021	Surender Kumar Singh & Anr. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Gopal Singh-ROC Shlok Chandra-R2
5.	Comp. App. (AT) No. 17 of 2022	Agerson Telecommunication Pvt. Ltd. & Anr. Vs. Union of India & Ors.	Saurabh Kalia	Jaswinder Singh-R2
6.	Comp. App. (AT) No. 85 of 2022	Manoj Kumar Chodha & Anr. Vs. Shivani Pabbi & Anr.	Pulkit Deora	
7.	Comp. App. (AT) No. 97 of 2022	Bipin Kumar Srivastava & Ors. Vs. Dev Institute of Nuclear Medicine Pvt. Ltd.	Shubhankar Kumarjit Banerjee Tanishka Khandelwal	Shailendera Singh- R2

For Hearing

8.	Comp. App. (AT) (Ins) No. 1185 of 2019 (PH)	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal- R2
9.	Comp. App (AT) (Ins) No. 1493 of 2019 (PH)	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	Ashutosh Kumar Anand Kumar
10.	Comp. App. (AT) (Ins) No. 190 of 2021 (PH)	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd. With	Rajanish Thukral	Udit Mendiratta Nikhil Kumar Singh
11.	Comp. App. (AT) (Ins) No. 245 of 2021 (PH)	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
12.	Comp. App. (AT) (Ins) No. 307 of 2021 & I.A. No 2039 of 2021 (PH)	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave
13.	Comp. App. (AT) (Ins) No. 689 of 2021 (PH)	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
14.	Comp. App. (AT) No. 33 of 2021 (PH)	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Lata Sisodiya-R1 Zoheb Hossain Vipul Agarwal-R2 Gopal Singh Parth Semwal
15.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	Ankit Anandraj Shah Varun Gupta
16.	Comp. App. (AT) (Ins) No. 117 of 2022	SGA Fashion Pvt. Ltd. Vs. CMA Sandeep Kumar Bhatt	Ashutosh Gupta	CMA Sandeep Kumar Bhatt CMA Kamal Tyagi

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By order of Hon'ble Chairperson
-sd/-
Registrar